Japan for supply of low grade ores and those supplies will be made in the succeeding months.

Shri V. C. KESAVA RAO: May 1 know, Sir, whether it is a fact that the State Trading Coropration is not able to supply to the buyers the ores required by the other countries?

SHRI SATISH CHANDRA: The limitation is the transport and the handling capacity at ports. It has been estimated that about 2.5 million tons can be the maximum supplies that we can handle at present. From July this year to June next year it is expected that this target will be reached.

Shri V. C. KESAVA RAO: Is it a fact that some ships which actually arrived at the ports to take the ores were not able to take them because of the short supply of ores?

SHRI SATISH CHANDRA: That is not so. It is always the handling capacity at the port which is the limiting factor.

DR. R. B. GOUR: In view of the fact that the foreign importers like England and Japan can import iron ore of low iron content, whereas we will be needing in our country a high iron content ore, is the Government considering to place some restriction as to the grade of the ore that is to be exported and that particularly high grade ore should not be exported.

SHRI N. KANUNGO: Our supply of high grade ore is inexhaustible and, therefore, there is no necessity for putting any ban on it.

Dr. R. B. GOUR: It is inexhaustible now, but when we are going to erect the plants very soon it will not be inexhaustible.

SHRI N. KANUNGO: I may refer the hon. Member to the various reports of the Geological Survey of India. Shri Maheswar Naik: May I know, Sir, what is the quota which the State Trading Corporation is given in comparison with the quota given to the mine owners?

Shri N. KANUNGO: As far as iron ore is concerned, the State Trading Corporation has taken the monopoly of export.

श्री राम सहायः क्या मंत्री महोदय यह बताने की कृपा करेंगे कि यह जो लोहा एकतित किया गया था यह कहां कहां से, श्रीर किन किन प्रदेशों को वह एक्सपोर्ट किया गया ?

श्री एन० कानूनगो : इसकी लम्बी फैहरिस्त है । ग्रलग से इसके लिये सवाल रखेंगे तो जवाब दिया जायेगा ।

MANUFACTURE OF STORAGE BATTERIES FOR MOTOR VEHICLES

*475. SHRI S. C. KARAYALAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the number of indigenous manufacturers of storage batteries for motor vehicles; ; and
- (b) the number of manufacturers to whom the Indian Standards Institution has granted licences for the use of their standard certification mark?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) About 113, including 13 units in the large scale sector.

(b) Two and two more are under consideration.

Shri S. C. KARAYALAR: Are Government taking steps to see that more and more manufacturers of storage batteries apply for and obtain licences for the use of the standard certification mark of the Indian Standards Institution?

SHRI MANUBHAI: SHAH: That is why the Indian Standards Institution has specified the certification mark.

SHRI S. C. KARAYALAR: What steps are Government taking actively to bring in more and more manufacturers under the certification Scheme of the Indian Standards Institution?

Shri Manubhai Shah: The Indian Standards Institution is keeping certification marks and the standards are published in all parts of the country. Various manufacturers are asked to become the members thereof and if there is any particular difficulty in any industry the technical officers of the Development Wing go and help them to bring it up to the standard.

SHRI S. C. KARAYALAR: Are any steps being taken to use an element of force or compulsion?

SHRI MANUBHAI SHAH: No, Sir.

FUNCTIONING OF FACTORIES AT THE INDUSTRIAL ESTATE, DELHI

*476. SHRIMATI PUSHPALATA DAS: Will the Minister of COMMERCE AND INDUSTRY be pleased to state whether the factory for the production of safety razor blades in the Delhi Industrial Estate has gone into production?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): The machinery required for the safety razor blades factory has already been installed but certain accessories of the electric furnace were damaged in transit and are being repaired and replaced. As soon as these are completed, the factory will go into production.

SHRIMATI PUSHPALATA DAS: May I know whether the 13 factories selected for the Delhi Industrial Estate have started work?

Shri Manubhai Shah: As far as this Estate is concerned, it is one of the 35 factories which are going to be started. There are other five razor blade factories in the country elsewhere—in Calcutta, Bombay, and some other places.

SHRIMATI PUSHPALATA DAS: May I know, Sir, whether we would be in a position to export?

SHRI MANUBHAI SHAH: We are still trying to make our country self-sufficient in razor blades. After that will come the time for export of razor blades....

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Is the quality satisfactory?

SHRI MANUBHAI SHAH: The hon. Member should have made use of our blades by now because we have completely banned the import of any foreign razor blades.

Dr. P. C. MITRA: Is it also cheaper?

SHRI MANUBHAI SHAH: Some qualities are definitely cheaper and the others are improving. We hope that within a short period due to this emergent situation the factories will improve quality and reduce prices.

477. [For answer, vide cols. 2773-2776 infra.]

COAL DUST NUISANCE AT THE CENTRAL SCREENING PLANT

*478. Dr. R. B. GOUR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the steps taken by Government to reduce the coal dust nuisance at the Central Screening Plant and No. 5 Incline, Kothagudium, Singareni Collieries Company; and
- (b) whether any survey has since been conducted by Government for the mitigation of the harmful effects of coal dust in the coal mines?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) In No. 5 Incline, coal dust is formed and disseminated only along the conveyor roadways underground. Bye-laws are being framed under the Mines Act for the use and maintenance of belt conveyors in the mine. The bye-laws inter alia include provisions regarding